

Translation of typed letter

17 May 2025

From

Molamma Joseph
Ullattil (H)
Chennamattom
Ayarkunnam (PO)
Kottayam 686564

To

The Environmental Engineer
Kerala State Pollution Control Board
Srinivasa Iyaar Road, Near CMS College
Kottayam 686001

Sir,

Subject: Request to stop the crusher unit

My name is Molamma and I would like to file a complaint against the crusher unit Kizhakkedathu Kunnel Enterprises Pvt Ltd located near my house.

This crusher unit is operating here in complete disregard of all the rules that a crusher unit should follow. The crusher is located just 83 m away from my house, while the crusher is required to be 150 m away from nearby houses. Since there is no compound wall around this crusher, it causes excessive noise pollution and air pollution. When a wind blows, our house and surroundings are filled with dust. Due to this, I constantly suffer from respiratory and allergic diseases.

Due to this excessive dust nuisance and noise pollution, my daughter and 1-year-old granddaughter are unable to come home. When they come here, everything quickly makes the baby sick.

They do not do anything to prevent dust from spreading around the crusher when it is operating. The public road leading to the crusher is not watered, making it difficult to travel through. Also, the condition of the road is very poor as large vehicles such as torus regularly ply in the Panchayat area.

We request that the pollution license of this crusher unit, which does not comply with any laws that hinder the peaceful life of local residents, be revoked.

Molamma Joseph
Ph 9188449920
Aadhar No 685106509135

Translation of typed letter

17 May 2025

From

Molamma Joseph
Ullattil (H)
Chennamattom
Ayarkunnam (PO)
Kottayam 686564

To

District Collector
Kottayam

Sir,

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Translation of typed letter

17 May 2025

From

Molamma Joseph
Ullattil (H)
Chennamattom
Ayarkunnam (PO)
Kottayam 686564

To

The Panchayath Secretary
Ayarkkunnam Grampanchayath

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Molamma Joseph

Ph 9188449920
Aadhar No 685106509135

Translation of handwritten letter

From

Bindu Malayil
Malayil (H)
Chennamattom
Ayarkunnam (PO)
Kottayam (D)
686564

11. May 2025

To

The District Collector

Kottayam.

Subject: Crusher unit's dust and noise pollution -ref

Sir

My name is Bindhu. I am living with my husband and a child. A year ago I was in an auto accident and I was paralyzed. Now I can walk with help. A crusher unit named Kizhakkedathu Kunnel Enterprises Pvt ltd is operating within 81 m near my home without following any rules that a crusher unit should follow.

I have been sitting at home for a year without being able to go to work and the dust is unbearable because of this crusher unit. My 8 year old daughter is constantly getting sick because of the same.

I am a converted christian in OBC category. The house and land I am currently living in was inherited from my father. I was born and brought up here. Although I have been facing dust nuisance for years, I was afraid to complain against them. My neighbours also face similar problems.

Three years ago, they constructed a metal storage tank near the public road and changed the design/construction of the crusher unit . Resultantly, the dust nuisance has increased double fold compared to before. It is requested that the metal storage tank constructed without maintaining the required distance from the public road and without the permission of the panchayat be demolished and removed. Since the crusher unit is operating without following the distance limit of 150 m from the residential houses and without maintain the required distance from the panchayat road and without the most essential compound wall, the panchayat license may not be issued and that the crusher unit be stopped immediately on the basis of this complaint

(sign)

Bindu Malayil
7012382698

11-05-2025
Chennamattam

Translation of handwritten letter

From

Bindu Malayil
Malayil (H)
Chennamattom
Ayarkunnam (PO)
Kottayam (D)
686564

11. May 2025

To

The Panchayath Secretary
Ayarkkunnam.

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11-05-2025
Chennamattam